Karnataka Government' request to re-draft new agriculture policy.

- 1913. SHRI K. C. KONDAIAH: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Karnataka Government has requested Government to redraft the new agricultural policy;
 - (b) if so, the reasons therefor; and
 - (c) the action, if any, taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD YESSO NAIK): (a) to (c) National Agriculture Policy was laid on the Table of Lok Sabha and Rajya Sabha on 28th July, 2000. It has been decided to formulate a detailed Action Plan for implementation and operationalisation of National Agricultural Policy on the basis of feedback received from States/UTs including Karnataka and other stake-holders.

Funds for Agricultural Research Institutes

- † 1914. SHRI VIJAY SINGH YADAV: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government propose to give funds to States for Agricultural Research Institutes;
 - (b) if so, the details of the policy formulated in this regard; and
- (c) the details of the total amount provided so far or sanctioned to each State including Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. DEBENDRA PRADHAN): (a) No, Sir.

(b) and (c) Do not arise.

[†] Original notice of the question was received in Hindi.